

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.234 - CP 40 of 2020
Item No.235 – Co.A.02 of 2022
Item No.236 – Co.A. 15 of 2022

Proceedings under Section 241-242 & 244 of Co.act,2013

IN THE MATTER OF:

Minaxi Madhookar Kothary

.....Applicant

V/s

Muscat Polymers Pvt Ltd & Ors

.....Respondent

Order delivered on 06/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List on 16.01.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**